THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Yes, Sir.

17.52 hrs.

STATEMENT *RE.* RAILWAY ACCIDENT AT A LEVEL CROSSING ON SOUTH CENTRAL RAILWAY

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAY (SHRI MOHD. SHAFI QURESHI): Sir, I regret to inform the House of an accident which took place at a manned level crossing gate on the South Central Railway in the early hours today.

At about 00 50 hours, train No. 227 Up Guntur Gadag Passenger collided with the rear portion of a road transport bus at manned level crossing gated situated at Kms. 607/13-14 between Santamagulur and savalyapuram stations on the Guntur-Donakonda metre guage single line section of Vijayawada Division of the South Central Railway. As a result of the collision, 9 occupants of the bus were killed and two died subsequently, bringing the total number of deaths to 11. In addition, 12 persons were injured, of whom 3 are repored to have sustained grievous injuries. The injured, of whom 3 are reported to Civil Hospital, Guntur and Railway Hospital, Vijayawada, where they are reported to be progressing satisfactorily.

Immediately on receipt of the information of the accident, railway officers rushed to the site to supervise relief and rescue operations.

Ex-gratia payment has been arranged to the injured and to the next of kin of those who died.

The Additional Commissioner of Railway Safety has decided to hold an enquiry at Narasaraopet on 9th

17.54 hrs.

STATUTORY RESOLUTION RE. CONTINUANCE IN FORCE OF THE PRESIDENT'S PROCLAMATION IN RESPECT OF GUJARAT—*Contd.*

MR. SPEAKER: Now, we will resume the discussion on the Statutory resolution.

Shri Priya Ranjan Das Munsi.

श्री प्रिय रंजन दास मुंशी (कलकत्ता—दक्षिण) : अध्यक्ष महोदय, मैं आज हिन्दी में ही बोलने की कोशिश करूंगा। गुजरात के बारे मे राष्ट्रपति शासन का टाइम बढ़ाने के लिए जो संवैधानिक आवश्यकता को लेकर हमारे गृह मंत्री जी सदन मे यह प्रस्ताव लाये हैं उसका मैं समर्थन कर रहा हूं। लेकिन साथ साथ यह भी कहना चाहता हूं कि गुजरात की जनता के हितो के लिए और हिन्दुस्तान के लोकतंत्र के साथ गुजरात की जनता को कदम से कदम चलाने के लिए जल्दी चुनाव कराने का बन्दोबस्त करना चाहिए। उसके ऊपर भी हमारे गृह मंत्री ध्यान दें।

गुजरात मे जो कुछ घटना घटी जिसके कारण मुख्य मंत्री को इस्तीफा देना पडा और कांग्रेसदल से भी उनको निकाला गया, गुजरात की विधान सभा भी भंग हुई, इन सारी घटनाओं के पीछे, गुजरात के नौजवान, गुजरात के विद्यार्थी, चाहे वे शहर के हों चाहे गांव के हों, उन लोगों की कुछ मांग थी। अब वे मागे जिन चीजों के लिए थीं, वे सारी चीजें गुजरात ही नहीं सारे हिन्दुस्तान को ही पूरी नही हुई। इसलिए मैं समझता हू कि राजनैतिक दृष्टिकोण से ही नही, प्रशासनिक और आर्थिक दृष्टिकोण से भी गुजरात की सारी समस्याओं की जांच वे करें और आज हिन्दुस्तान की जनता और गुजरात की जनता के अन्दर हिन्दुस्तान के लोकतंत्र को कान्फिडेंस,